

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-242/2010/1751/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated, Guwahati the nd 2 March, 2023.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/90/E, dtd. 01.03.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 16.03.2023, 17.03.2023 & 18.03.2023 along with station leave permission, from the morning of 16.03.2023 till the morning of 20.03.2023**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1751A-1751B-1751C /A, dated , 02-03-2023

Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
- ✓3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)